

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:BILASPUR

Original Application No.203/00144/2018

Bilaspur, this Wednesday, the 21st day of February, 2018

**HON'BLE MR.NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR.RAMESH SINGH THAKUR, JUDICIAL MEMBER**

K. Venkat Rao
S/o Late Shri K. Ram Murty
Aged 58 yrs.
Sr. Roster Clerk (Guard Lobby)
Under Chief Yard Master/Bilaspur
R/o Rukhmani Parisar
Behind Dr. Banerjee
Clinic Deoridih
Bilaspur 495004 (C.G.)

-Applicant

(By Advocate – Shri B. P. Rao)

V e r s u s

1. Union of India,
Through : The General Manager
S.E.C. Railway
Bilaspur Zone
Headquarters' office
Bilaspur 495004 (C.G.)

2. The Sr. Divisional Operations Manager
S.E.C. Railway
Bilaspur Division
Bilaspur 495004 (CG)

3. The Sr. Divisional Personnel Officer
S.E.C. Railway
Bilaspur Division
Bilaspur 495004 (CG)

- Respondents

(By Advocate –Shri Vivek Verma)

O R D E R (Oral)**By Navin Tandon, AM.-**

The applicant is a Senior Roaster Clerk with the respondent-department. His case is that he was selected for the post of Goods Guard on two occasions. However, as he was not declared medically fit for the said post, he was not sent for the training for Goods Guard. Subsequently, he was declared passed by medical board. The applicant has only two years left in service.

2. Learned counsel for the applicant submits he would be satisfied if his representation dated 20.06.2017 (Annexure A-15) is disposed off by the competent authority in a time bound fashion.

3. Shri Vivek Verma, learned counsel put appearance on behalf of respondents on receipt of advance copy of O.A. and submits that he has no objection to it.

4. Accordingly, without going into merits of the case, at the admission stage itself, we direct the competent authority amongst the respondents to decide the representation dated 20.06.2017 (Annexure A-15), with a reasoned and speaking order, within a period of 60 days from the date of receipt of certified copy of the order and communicate the same to the applicant.

**(Ramesh Singh Thakur)
Judicial Member
kc/-**

**(Navin Tandon)
Administrative Member**